

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **19.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/115(CHE)/2022
NAME OF THE PETITIONER(S) : Rajesh Kumar Kothari
NAME OF THE RESPONDENTS : Roc, Chennai
UNDER SECTION : Sec 252 (3) of CA, 2013

ORDER

Present: Ld. Counsel Shri. Ashwin Raman for the Petitioner.

None for the Respondent.

Ld. Counsel for the Petitioner seeks and is granted time to file an Affidavit confirming the shareholding of the Applicant.

List the petition for hearing on **07.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)